

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-510
(IB)-771(PB)/2018
IA/6303/2022, IA/5191/2023

IN THE MATTER OF:

Capri Global Capital Ltd.

....Applicant

Vs.

Value Infratech India Pvt. Ltd.

....Respondent

SECTION

U/s 7 IBC CIRP

Order delivered on 02.11.2023

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :
For the Respondent :
For the RP : Mr. Rishabh Jain, Adv.

ORDER

IA/6303/2022:-

Due to paucity of time, the matter is listed on **24.11.2023**.

IA/5191/2023:-

Due to paucity of time, the matter is listed on **04.12.2023**.

**S/d-
(Court Officer)**